capacity of the States, backwardness and other factors also come into it.

**श्री विश्वनाथ पाण्डेय :** जैसा कि पहले मालूम हुआ था केन्द्रीय सरकार ने कहा था कि जो पिछड़े प्रान्त हैं, खासकर उत्तर प्रदेश जिस ने अपने पिछड़ेपन को दूर करने के लिये और अपने विकास को दृष्टि में रखते हुए ज्यादा सहायता की मांग की है, उन की मांगों के अनुसार केन्द्रीय सरकार सहायता देगी, तो मैं जानना चाहता हूं कि क्या केन्द्रीय सरकार ने सन् 1966-67 के लिये ज्यादा धनराशि प्रदान की है उत्तर प्रदेश को ?

**श्री ब० रा० भगत :** उत्तर प्रदेश की सरकार ने ज्यादा सहायता मांगने के लिये ज्ञापन दिया है ।

**Mr. Speaker:** Next question.

**Shri N. Sreekantan Nair:** What is this? I have been standing up. You are giving preference only to others.

**Mr. Speaker:** Only four questions during these 45 minutes.

**श्री गुलशन :** पाकिस्तान के साथ संघर्ष के सम्बन्ध में पंजाब की जितनी हानि पहुंची है उस हानि को दृष्टि में रखते हुए क्या केन्द्रीय सरकार उस के लिये कुछ करेगी।

**अध्यक्ष महोदय :** मैं अगले प्रश्न पर चला गया हूं ।

**Shri Buta Singh:** We have not been given a chance.

**Mr. Speaker:** He is not a signatory. I have not called anybody who is not a signatory.

### Post Office Savings Bank

+

***1016. Shri D. C. Sharma:**
**Shri P. R. Chakraverti:**
**Shri Himatsingka:**
**Shri Rameshwar Tantia:**
**Shri Vishwa Nath Pandey:**
**Shri Tula Ram:**
**Shri Bibhuti Mishra:**
**Shri P. K. Deo:**
**Shri D. J. Naik:**
**Shri Sidheshwar Prasad:**
**Shri Ram Harkh Yadav:**
**Shri Murli Manohar:**

Will the Minister of **Finance** be pleased to state:

(a) whether the Post Office Savings Bank is proposed to be reconstituted into a separate Government Savings Bank; and

(b) if so, the reasons therefor and the broad details of the proposal?

**The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):** (a) and (b). Government have constituted a Committee to make a comprehensive study of the problems involved in the reconstitution of the Post Office Savings Bank into a separate Government Savings Bank, and to report to Government. A copy of the Government's Resolution No. F.3(14)-NS/65 dated the 18th December, 1965 is laid on the Table of the House. [*Placed in Library. See* No. LT-6005/66].

**Shri D. C. Sharma:** Appreciating most thankfully the ability of the Government to multiply organisations so that bureaucracy may be multiplied, may I know if anything of that kind exists in any other part of the world where the savings are tremendously large?

**Shri B. R. Bhagat:** In the other countries, because of their capacity and economic position, savings are large. So far as the question of multiplying; is concerned, this is not multiplying; this is reorganising an existing organisation so that it is able to discharge its functions better.

**Shri D. C. Sharma:** What are the advantages visualised by the Minister of State by contemplating this new reorganisation? I mean he has some vision, and he must tell me what vision he has got about it.

**Shri B. R. Bhagat:** The existing organisation is part of the P. & T. Deptt. There were complaints that several facilities which would accrue under a commercial organisation are not available. The saving is very large, over Rs. 500 crores and the annual accretion also is very large. So, it is thought that an independent organisation like a bank which provides various facilities to the depositors will be better. There were other complaints about procedures also. So, to look into this, so that this organisation may function better, a committee was appointed.

**श्री रामेश्वर टांटिया :** बहुत साधारण लोगों के रुपये पोस्ट ग्राफिस सेविंग बैंक में जमा रहते हैं, तो क्या सरकार बतायेगी कि ग्राज जो बढ़ती हुई ब्याज की दर है उस हिसाब से पोस्ट ग्राफिस सेविंग बैंक की ब्याज की दर को वह बढ़ायेगी ?

**श्री ब० रा० भगत :** ग्रभी हाल में उसे बढ़ाकर 3 से 4 परसेंट किया गया है ।

**श्री विश्वनाथ पाण्डेय :** जैसा कि मंत्री महोदय ने बताया है ग्रौर सभा पटल पर विवरण रखा है कि एक पृथक सरकारी बचत बैंक बनाने के लिए एक कमेटी का गठन किया है तो मैं जानना चाहता हूं कि इस कमेटी का गठन करने के पूर्व क्या मंत्री महोदय ने या मंत्रालय ने संचार मंत्रालय से भी इस पर परामर्श किया है ? यदि हां, तो उनकी क्या प्रतिक्रिया है ?

**श्री ब० रा० भगत :** केवल परामर्श ही नहीं किया है उनका प्रतिनिधि भी इसमें है ।

**श्री विभूति मिश्र :** मैं जानना चाहता हूं कि यह सेविंग बैंक में छोटे छोटे ग्रादमियों के पैसे जमा रहते हैं, सेठों के पैसे जमा नहीं रहते हैं, तो पांच सौ करोड़ रुपये की जो यह बचत है उसके लिए कमेटी को निर्देश देना चाहिए कि कमेटी ऐसा सुझाव दे कि इस रुपये से गांवों में छोटी छोटी जगहों में कारखाने लगाये जायं ताकि उनकी ग्रामदनी भी बढ़े ।

**श्री ब० रा० भगत :** कमेटी के जो टर्म्स ग्राफ रेफरेंस हैं वह रेजोल्यूशन में हैं । माननीय सदस्य उसको देख लें ।

**श्री विभूति मिश्र :** मैंने टर्म्स ग्राफ रेफरेंस देखा है । टर्म्स ग्राफ रेफरेंस में नहीं है, इसीलिए मैंने पूछा कि क्या सरकार इस तरह का निर्देश देगी ?

**श्री ब० रा० भगत :** वह उसमें नहीं है । वह कहां कहां इंडस्ट्री लगाये इस मामले की छानबीन यह कमेटी नहीं करेगी ।

**Shri D. J. Naik:** Will the government consider starting post office savings banks in the remote areas of our country?

**Shri B. R. Bhagat:** Post offices are in all the rural areas.

**Shri D. J. Naik:** Savings banks are not there.

**Shri B. R. Bhagat:** In 351 centres savings bank accounts are operating. They can be enlarged.

**श्री सिद्धेश्वर प्रसाद :** सभा पटल पर जो विवरण रखा गया है उस से मालूम पड़ता है कि समिति में केवल सरकारी कर्मचारियों को या विशेषज्ञों को रखा गया है । ऐसे एक भी व्यक्ति को नहीं रखा गया है जिसको देहात की कठिनाइयों का पता हो ग्रौर देहात में जो पोस्ट ग्राफिस सेविंग्स बैंक हैं उनकी कमियों का पता हो । तो उसकी सिफारिशों में कैसे इस बात का ध्यान रखा जायगा कि जिसमें देहात की सेविंग बैंक की कमियां दूर हो सकें ?

**श्री ब० रा० भगत :** इस कमेटी में उन सभी हितों को रखा गया है जिनका ताल्लुक पोस्टल सेविंग्स से है ग्रौर जहां तक देहात का ताल्लुक है पोस्ट ग्राफिस देहातों में वह चलाते हैं, उनके प्रतिनिधि भी उसमें हैं, इसलिए उनकी दिक्कतों को भी समझेंगे ग्रौर उसे हल करेंगे ।

**श्री राम हरख यादव :** क्या सरकार को मालूम है कि डाकखाने में 11 करोड़ ऐसी रकम है जो कि लावारिस खाते में शुमार की जाती है और जो कि डाकखाने की भाषा में साइलेंट एकाऊंट कहा जाता है तो क्या इस रकम के इन्तजाम का कोई जरिया निकाला जायगा जबकि यह पोस्ट आफिस सेविंग्ज बैंक एकाउंट एक अलाहिदा बैंक में रखा जायगा ?

**श्री ब० रा० भगत :** कौन सी रकम ?

**एक माननीय सदस्य :** अनक्लेम्ड एकाउंट।

**श्री ब० रा० भगत :** अनक्लेम्ड एकाउंट के बारे में तो इस कमेटी के सामने कोई सवाल नहीं है।

**Power for Agricultural Purposes**

*1017. **Shri M. L. Jadhav:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the question of remission of minimum charges for the use of electric power during the ideal period for agriculture purposes has been considered by Government;

(b) if so, the decision arrived at; and

(c) when it is likely to be implemented?

**The Minister of State in the Ministry of Irrigation and Power Dr. K. L. Rao):** (a) to (c). A statement is laid on the Table of the House.

*Statement*

While considering the question of incentives to be provided to the farmers for use of electricity in agricultural production, the Chairmen of the State Electricity Board at their conference held in November, 1965 had *inter alia* recommended that during the period when there is no water in the well or during rainy season when water from the well is not required for irrigation purposes, minimum consumption guarantee may not be insisted upon from the agricultural consumers. This and other recommendations made by the conference were brought to the notice of State Governments and State Electricity Boards and they were requested to take action for their implementation. So far replies have been received from the West Bengal State Electricity Board, the Orissa State Electricity Board, the Gujarat Electricity Board and the Mysore State Electricity Board. The decisions of the Boards in the matter are indicated below:—

West Bengal State Electricity Board.—The Board have agreed that minimum charge would not be realised when non-utilisation of pumps was due to non-availability of water.

Orissa State Electricity Board.—This particular recommendation is being examined and the Board do not anticipate any difficulty in implementing the proposal.

Gujarat Electricity Board.—Minimum guarantee is fixed on annual basis taking into account the non-consumption in the off period and higher consumption during the period when water is drawn.

Mysore State Electricity Board.—The minimum charges to be paid by the agriculturist is fixed as annual minimum charge instead of a monthly minimum.

**Shri M. L. Jadhav:** May I know whether the policy regarding the minimum charges can be adopted throughout the country?

**Dr K. L. Rao:** That is the intention. The minimum guarantee charges must be charged throughout the country.